IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

DRINGIBAL BENICH

	PRINCIPAL	DEINCH
		30(ND)/2017
IN THE MAT	TTER OF:	
Loy Antony Gomes		Petitioner
v.		
Loy Trading Exim Pvt. Ltd.		Respondent
SECTION :	UNDER SECTION 98(1)	
		Order delivered on 12.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s) : Mr. A.K. Kuchhal, Advocate

For the Respondent(s)

ORDER

Learned counsel for the petitioner states that the affidavit of service shall be filed within ten days.

List for further consideration on 10.10.2017.

(CHIEF JUSTICE M.M. KUMAR) **PRESIDENT**

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(DEEPA KRISHAN) (MEMBER TECHNICAL)

12.09.2017 VINEET